

**Allocation of Quota of Raw Films**

3580. SHRI JUGAL MONDAL : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 8224 on the 30th April, 1969 and state :

(a) whether the required information regarding the allocation of quota of raw films has since been collected ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (c). The information is being collected and will be laid on the Table of the House.

**Cars and Furniture Purchased for Prime Minister's Secretariat and Prime Minister's House**

3581. SHRI ABDUL GHANI DAR : Will the PRIME MINISTER be pleased to state the number of cars and furniture purchased for the Prime Minister's Secretariat and for Prime Minister's House, separately, during the last three years upto the 31st October, 1969 ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : The information is being collected and will be laid on the Table of the House.

**Tomb Stone for Lord Attlee's Grave in London**

3582. SHRI GEORGE FERNANDES : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that an Indian stone has been ordered for Lord Attlee's grave in West Minster Abbey in London ;

(b) if so, when the stone was ordered ;

(c) the difficulties that have arisen in securing the tomb stone ; and

(d) when it is likely to be delivered ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) A tablet of Indian marble was ordered to

mark the spot in West Minster Abbey where the ashes of Lord Attlee were buried.

(b) 24th April, 1969.

(c) and (d). There has been no difficulty in securing the memorial tablet which reached U.K. on the 29th August, 1969.

**Grant of L-4 Licence for Powerlooms**

3583. SHRI GEORGE FERNANDES : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have received a representation from Shri Shantilal V. Mehta of Ichalkaranji, Kolhapur District regarding the grant of L-4 Licence for powerlooms ;

(b) if so, the details thereof ; and

(c) the steps taken by Government to settle the issue raised in the representation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) A copy of the representation made by Shri Shantilal V. Mehta of Ichalkaranji to the Finance Minister has been received.

(b) It has been suggested in the representation that L-4 Licences may be issued by the Central Excise Authorities to all powerloom owners who are in possession of powerlooms without waiting for the grant of Tex-permits by Textile Commissioner as envisaged in Excise authorities notification of 10th September, 1963.

(c) Shri Mehta has been informed by the Ministry of Finance that the orders of 10th September, 1963 have been withdrawn with effect from the 5th June, 1966 and no application for grant of L-4 licences can be entertained without the Textile Commissioner's permit.

**Import of Cotton**

3584. SHRI GEORGE FERNANDES : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have received a representation from the Broach Cotton Area Cooperative Cotton Marketing Union Ltd., Jawahar Bazar, Broach regarding the import of cotton ;

(b) if so, the details of the representation ;